GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT LOK SABHA

UNSTARRED QUESTION NO. 5699 TO BE ANSWERED ON 02.04.2018

AMENDMENT IN EPF SCHEME

5699. SHRIMATI K. MARAGATHAM:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a)whether the Government proposes to amend Employees' Provident Funds (EPF) Scheme, 1952;
- (b)if so, the details thereof;
- (c)whether the main aim of the said amendment is to bring back small private provident fund trusts within the fold of EPFO; and
- (d)if so, the details thereof?

ANSWER

MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR)

(a) & (b): The amendments to Employees' Provident Funds (EPF) Scheme, 1952 is an ongoing exercise to bring in sync with evolving technology, providing more convenience and benefits to the members.

(c): No, Madam.

(d): Does not arise in view of the reply to part (c) of the Question above.

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